

**GOVERNMENT OF INDIA  
HEALTH AND FAMILY WELFARE  
LOK SABHA**

UNSTARRED QUESTION NO:3799  
ANSWERED ON:18.04.2000  
NEGLIGENCE OF DOCTORS  
CHANDRA NATH SINGH;PRABHUNATH SINGH

**Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state:**

- (a) whether attention of the Government has been drawn to the news-item captioned `Doctors in the Dock` and negligence caused abortion death` appearing in the `Indian Express`, dated January 1, 2000 and March 14, 2000;
- (b) if so, the facts of the matter reported therein
- (c) the reaction of the Government thereto;
- (d) whether an enquiry has been conducted in this regard;
- (e) if so, the outcome thereof; and
- (f) the steps taken by the Government to punish the guilty doctors?

**Answer**

THE MINISTER OF STATE IN THE MINISTRY OF HEALTH AND FAMILY WELFARE (INDEPENDENT CHARGE)

(SHRI N.T. SHANMUGAM)

(a)&(b): Yes, Sir. The news items captioned `Doctors in the dock` pertains to All India Institute of Medical Sciences, G.B. Pant Hospital and Delhi Medical Council. The facts are being collected and will be laid on the table of the House. The news-item captioned `negligence caused abortion death` appearing in the Indian Express dated March 14, 2000 deals with the post-mortem report of the deceased Monita Bhardwaj who died in Safdarjung Hospital on 10/3/2000. The post-mortem was conducted outside Safdarjung Hospital and the enquiry of the case is being conducted by appropriate authority.

(c)to(f) Government is awaiting enquiry report.